

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

18.01.2019

O.A./260/47/2019

INTERIM PRAYER ON MEMO

S HEMBRAM

-V/S-

M/O RAILWAYS

ITEM NO:3

FOR APPLICANTS(S) Adv. : Mr. N.R.Routray

FOR RESPONDENTS(S) Adv.: Mr. T.Rath

Notes of The Registry	Order of The Tribunal
	<p>Heard Learned Counsel for the applicant and Learned Counsel for the respondents.</p> <p>Learned Counsel for the applicant submitted that the applicant has filed a representation dated 16.01.2019 (Annexure-A/6) for reconsideration of her order of repatriation from ECoR, Head Quarter to Khurda Division vide order dated 27.12.2018 (Annexure-A/5). Ld. Counsel for applicant further submitted that the applicant has personal difficulties, which have been informed to the authorities.</p> <p>Mr. T. Rath, Ld. Counsel for the respondents submitted that the respondents wanted to accommodate another candidate Ms. Manjula Behera who is being promoted as SSE.</p> <p>In view of the above submissions and taking note of the fact that the representation dated 16.01.2019 filed by the applicant is pending, the O.A. is disposed of at this stage with a direction to Respondent No.2/competent authority to consider the representation dated 16.01.2019(Annexure-A/6) of the applicant as per the provisions of law and dispose of the same by passing a speaking and reasoned order copy of which shall be communicated to the applicant within two months from the date of receipt of copy of this order and till a decision is taken, the applicant shall not be compelled to comply with the order dated 27.12.2018.</p> <p>It is made clear that I have not expressed any opinion on the merit of this case while passing this order.</p>

The O.A. is disposed of accordingly . No costs.

Copy of this order along with paper books be sent to Respondent No.2/competent authority within one week by speed post at the cost of the applicant for which Ld. Counsel for the applicant has agreed to deposit the postal requisites by 21.01.2019.

( GOKUL CHANDRA PATI)  
MEMBER (A)

pms